

9

**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. (I.B) No. 62/10/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017**


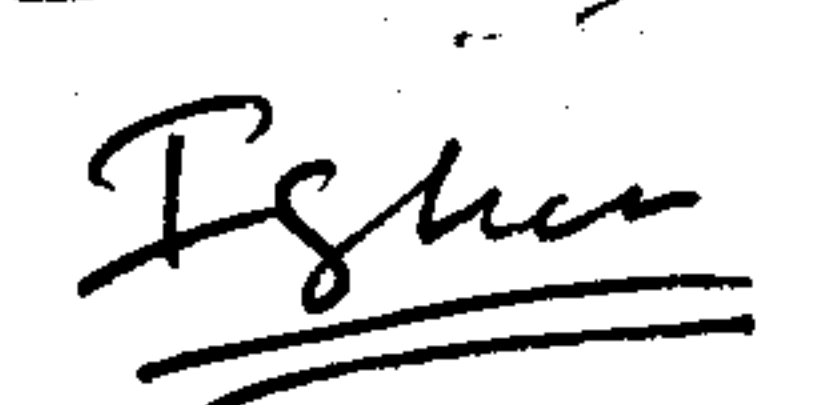
Name of the Company: Well Pack Paper & Containers Ltd.

V/s.

K.Z. Leasing & Finance Ltd.

Section of the Companies Act: Section 10 of the Insolvency and Bankruptcy  
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.	PAVAN S. GODIAWALA	ADVOCATE	PETITIONER	
2.	Ishan P. Shah	Advocate	Petitioner	


**ORDER**

Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Ishan Shah present for Corporate Debtor/ Applicant. None present for Respondent.

Applicant filed proof of service of notice on Financial creditors. None present for creditors.

Heard arguments of learned Counsel for Applicant.

Order reserved.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 4th day of August, 2017.